

MOST URGENT
OUT AT ONCE

OFFICE OF THE ADMINISTRATIVE CIVIL JUDGE (CENTRAL): DELHI

CIRCULAR

With profound sorrow and grief this is to inform that Sh. M. M. Saxena father in law of Ms. Nisha Saxena Ld. ASJ (North-East), Karkardooma Courts, Delhi had left for his heavenly abode on 16.11.2011(Wednesday).

“Cremation” shall take place today i.e. 17.11.2011 at Nigam Bodh Ghat, Delhi at 1:00 pm.



Dated : 17.11.2011

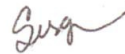
(SANJEEV KUMAR SINGH)
ADMINISTRATIVE CIVIL JUDGE (CENTRAL)
DELHI

32423-33072
No.....ACJ(Central)/2011

Dated, Delhi the...17/11/11.....

Copy forwarded for information and necessary action to :

1. Reader to the Ld. District & Sessions Judge, Delhi
2. Ld District Judge & Addl. Sessions Judges I/C, North, West, North-East, East, New Delhi, South-West, North-West and South, Delhi
3. The Ld. Principal Judge, Family Courts, Dwarka, New Delhi.
4. All the Ld. Addl. Principal Judge, Family Courts, Rohini, Dwarka, Saket, Delhi.
5. All the Ld. ACJs of all Courts complexes of Delhi are requested to circulate the same in their district immediately.
6. All the Ld. Judicial Officers at Tis Hazari/Patiala House/ Rohini/ Dwarka/ Saket / KKD, Courts, Delhi & on deputation.
7. The Officer Incharges, Pool Car Sections, at Tis Hazari/ Patiala House/ Dwarka / Rohini/ Saket /KKD Courts, Delhi
8. Administrative Officer, Judicial Branch (Central), Tis Hazari Courts, Delhi
9. Notice Boards / All the Bar Associations, at Delhi/New Delhi
10. The Website Committee, Tis Hazari Courts, Delhi.
11. Office of the Ld. District & Sessions Judge, Room No. 302-A, Tis Hazari Courts, Delhi
12. Office of District Legal Services Committee, Room No. 05-A, Dwarka Courts, New Delhi.



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